

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 598/91.

Date: 18-6-91.

Between:

1. B. Rama Krishnam ✓
2. B. Nararaju ✓
3. D. Rama Swamy. ✓
4. M. Gopal ✓
5. N. Vijayakumar ✓
6. B. Nagabhushanam. ✓

.. Applicants.

and

1. The Railway Board rep. by its Chairman,
Railway Bhavan, New Delhi. ✓
2. The General Manager, S.C.Rly, Secunderabad. ✓
3. The Divisional Commercial Superintendent,
Guntakal Division, Guntakal, Anantapur Dist. ✓
4. The Senior Divisional Personnel Officer,
S.C.Rly, Guntakal Division, Guntakal,
Anantapur Dist.

.. Respondents.

For the Applicants: Mr. P. Veera Reddy, Advocate

For the Respondents: Mr. M. D. Gopal Rao, SC for Rlys.

CORAM:

THE HON'BLE MR. B. N. JAYASIMHA : VICE CHAIRMAN

The Tribunal made the following Order:-

Shri P. Veera Reddy learned counsel for the applicant states that he wishes to withdraw the application. The application is accordingly dismissed as withdrawn with a liberty to file a fresh application after exhausting the alternative remedy. No costs.

To

1. The Chairman, Railway Board, Railway Bhavan,
New Delhi.
2. The General Manager, S.C.Rly, Secunderabad.
3. The Divisional Commercial Superintendent,
Guntakal Division, Guntakal, Anantapur Dist.
4. The Senior Divisional Personnel Officer, S.C.Rly,
Guntakal Division, Guntakal, Anantapur Dist.
5. One copy to Mr. P. Veera Reddy, Advocate, CAT.Hyd.
6. One copy to Mr. D. Gopal Rao, SC for Rlys, CAT.Hyd.
7. One spare copy.

24
Deputy Registrar (S)
196/2

pvm

ASK
TYPED BY

P.T.G.C. COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDRAABAD BENCH, HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA: V.C.
AND

THE HON'BLE MR. D. SURYA RAO: M(J)

AND

THE HON'BLE MR. J. NARASIMHA MURTHY: M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATED: 18th 6 - 1991.

ORDER / JUDGMENT.

M.A./R.A./C.A. No.

in

T.A. No.

W.P. No.

O.A. No. 598/91

Admitted and Interim directions
issued.

Allowed.

Disposed of with direction.

Dismissed.

Dismissed as withdrawn. ✓

Dismissed for default.

M.A. Ordered / Rejected.

No order as to costs.

